

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/4107/2026	PAPU NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 () //	
2	D-BLAPL/4108/2026	UMAKANTA DALEI @SUKUTA @SUKUTA JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SIMULIA /154 /2025 () //	AOR20220001558C202600026
3	D-BLAPL/4111/2026	DAGARA @ DEBASHISH MAHALIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BANSADA /274 /2025 () //	
4	D-BLAPL/4112/2026	LUCKY @ BISWAJIT PATNAIK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	JANKIA P.S. /297 /2025 () //	
5	D-BLAPL/4113/2026	TRILOCHAN @ RAHUL SIKA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH RURAL /280 /2025 () //	
6	D-BLAPL/4116/2026	JAMIL AKTAR VS STATE OF ODISHA	ARIJET MISHRA VS	BARBIL /39 /2025 () //	
7	D-BLAPL/4118/2026	DEBASISH PRASAD RAY VS STATE OF ODISHA	KAILASH KUMAR MUKHI VS	PHULBANI SADAR /11 /2026 () //	
8	D-BLAPL/4119/2026	MITHUN MUNDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BARBIL /500 /2025 () //	
9	D-BLAPL/4120/2026	CH. GOPAL PRUSTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /20 /2026 () //	
10	D-BLAPL/4121/2026	ABHIMANYU ROHIDAS VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	JHARSUGUDA SADAR /23 /2025 () //	
11	D-BLAPL/4122/2026	PRAKASH BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /51 /2026 () //	

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12	D-BLAPL/4126/2026	GURUSA MANDANGI @ GUSHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /73 /2025 () //	
13	D-BLAPL/4127/2026	PRABHA MANDANGI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /73 /2025 () //	
14	D-BLAPL/4130/2026	BINOD KANDULNA VS STATE OF ODISHA	ANITA DASH VS	BIRMITRAPUR /193 /2021 () //	AOR20220000223C202600003
15	D-BLAPL/4134/2026	HALADHAR MAJHI VS STATE OF ODISHA	SNEHASISH BEHERA VS	/ /0 () //	
16	D-BLAPL/4135/2026	ROMIYA RANJAN NAYAK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	CYBER CRIME AND E.O, BALASORE /52 /2025 () //	
17	D-BLAPL/4136/2026	SAURAB DAS VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	JALESWAR /1 /2026 () //	
18	D-BLAPL/4137/2026	SAMEER PAULEY VS STATE OF ODISHA	DIPANKAR ACHARYA VS	BHASMA /6 /2026 () //	
19	D-BLAPL/4138/2026	MOHD. KAIF FIROJ AHEMAD VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //	
20	D-BLAPL/4140/2026	PITAMBER @ PITAMBAR MALIK VS STATE OF ODISHA	KARUNAKAR GAYA VS	PATTAMUNDAI MODEL /37 /2024 () //	
21	D-BLAPL/4145/2026	ANIL GURU VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /141 /2018 () //	
22	D-BLAPL/4148/2026	PUNIA @ PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	HARABHANGA /61 /2008 () //	
23	D-BLAPL/4151/2026	JYOTI RANJAN NAIK	PRIYA RANJAN SINGH	MOTANGA /2 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4153/2026	RAHUL NAIK @ ABED	JNYANANANDA PANDA	NARLA /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/4154/2026	JAGNYA PATRA	AMARENDRA SAHOO	BANARAPAL /452 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4155/2026	TANAJI RAMACHANDRA SHELER	DEEPAK RANJAN PARIDA	S.P.(CID-CRL),CUTTACK /8 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4164/2026	DHARANI BAGARTI	DEBASNAN DAS	SUNDARGARH TOWN /407 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4166/2026	MADHU JHODIA	PANCHANAN PANIGRAHI	TIKIRI /196 /2025	AOD2025000009C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4167/2026	BASANTA KUMAR UDJOGI	SUSANTA KUMAR BARAL	MUDULIPODA /59 /2025	AOR20220001297C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/4168/2026	SUKANTA @ TINKODA SUNA	JAGABANDHU SAHU	BARGARH /363 /2025	AOR20220001487C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4170/2026	SATYA RANJAN JENA	DEEPTIRANJAN JENA	BALLIGUDA /219 /2025	AOD20220003797C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4174/2026	DEBABRATA BARAI	GOPINATH MISHRA	MALKANGIRI /537 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4175/2026	P.SUNIL ACHARY	NRUSINGHA NANDA MOHAPATRA	BADABAZAR /288 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4178/2026	HRUSHIKESH NATH @ HRUSHI KESH NATH	PRATAP KUMAR NAYAK	/ /0	
		VS	VS	()	

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35	D-BLAPL/4180/2026	STATE OF ODISHA LEO @ TAPAN @ SUMAN @ SARBESWAR NAYAK VS	SK. ZAFARULLA VS	// DHAMARA PS /87 /2024 ()	
36	D-BLAPL/4182/2026	STATE OF ODISHA UMAKANTA GARDIA @ RAGHAB VS	SK. ZAFARULLA VS	// LAKHANPUR /99 /2020 ()	
37	D-BLAPL/4183/2026	STATE OF ODISHA SUVENDU PATRA @ NANU VS	BIPLAB KUMAR DASH VS	// MANIABANDHA /96 /2025 ()	
38	D-BLAPL/4184/2026	STATE OF ODISHA SIBUNA PATRA VS	DALIRANI BEHURAY VS	// SORO /663 /2024 ()	
39	D-BLAPL/4186/2026	STATE OF ODISHA RABINDRA SAHU @ RINKU VS	AMITAV TRIPATHY VS	// MANAMUNDA /389 /2025 ()	
40	D-BLAPL/4188/2026	STATE OF ODISHA RAMESH KUMAR VS	RANJITA SINGH VS	// / /0 ()	
41	D-BLAPL/4189/2026	STATE OF ODISHA MURALI KHARSEL VS	SABYASACHI MISHRA VS	// SINDHIKELA PS /218 /2025 ()	
42	D-BLAPL/4192/2026	STATE OF ODISHA PANCHAYA NAYAK VS	KEDARNATH SAHOO VS	// KISHORENAGAR (ANUGUL) /168 /2024 ()	AOD20230000656C202600004
43	D-BLAPL/4194/2026	STATE OF ODISHA SAROJ KUMAR BEHERA @ SAROJ BEHERA VS	KULDEEP MOHANTY VS	// REMUNA /23 /2026 ()	AOD20240000012C202600031
44	D-BLAPL/4200/2026	STATE OF ODISHA PINTU @ MANAS NAYAK VS	SMRUTI RANJAN ROUT VS	// ANGUL TOWN /57 /2026 ()	
45	D-BLAPL/4212/2026	STATE OF ODISHA CHANDAN KUMAR PATTNAIK VS STATE OF ODISHA	SULOCHANA PATRO VS	// BADABAZAR /590 /2025 () //	

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46	D-BLAPL/4222/2026	LACHA MADI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MOTU /153 /2024 () //	AOR20220001303C202600010
47	D-BLAPL/4226/2026	NANDA BEHERA VS STATE OF ODISHA	SADHAN MOHANTY VS	TIGIRIA /76 /2023 () //	
48	D-BLAPL/4227/2026	JAN MOHAMMAD YASIN @ JAN MOHD VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202600021
49	D-BLAPL/4228/2026	RAHUL SARKAR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MOTU /13 /2025 () //	AOR20220001303C202600011
50	D-BLAPL/4229/2026	SURIYA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /318 /2025 () //	
51	D-BLAPL/4231/2026	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	AMIT KUMAR NATH VS	//0 () //	
52	D-BLAPL/4232/2026	D.TEJESWAR RAO @ ROHAN RAO VS STATE OF ODISHA	PRANAB KUMAR DAS VS	BERHAMPUR TOWN /180 /2024 () //	
53	D-BLAPL/4234/2026	BAKHARI KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /318 /2025 () //	
54	D-BLAPL/4235/2026	SK. SARUK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /14 /2020 () //	
55	D-BLAPL/4239/2026	HARMOHAN PATTANAİK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BARAMBA /31 /2026 () //	AOD20240000536C202600007
56	D-BLAPL/4241/2026	PATHAN @ SWADHIN SINGH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	MADHUPATNA /294 /2025 () //	AOR20220001296C202600021
57	D-BLAPL/4244/2026	RAKESH NAYAK	JYOTIRMAYA SAHOO	KABISURYANAGAR /576 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/4246/2026	SANATAN GARNAYAK @ GADNAYAK	PRADEEP KUMAR MOHAPATRA	INDUASTRIAL,NISA /16 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/4248/2026	SUJIT KUMAR SAHU @ CHHOTU	RAJJEET ROY	ANGUL TOWN /806 /2025	AOR20220001462C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/4249/2026	ARUNA @ ARUN NAYAK	BISHNU PRASAD PRADHAN	BHARATPUR PS /670 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/4253/2026	SAHARUKH SAHA	JITENDRA SAMANTARAY	PURUNABAZAR /261 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/4255/2026	RINA BHUYAN	LAXMI CHARAN BEHERA	BEGUNIAPADA /277 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/4262/2026	TUKULA @ GOPINATH ROUT	TARA PRASAD MOHAPATRA	PURI SADAR /232 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/4270/2026	DUSHASAN MALIK	AMLAN SHAKTI PAUL	SABARANG /246 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/4271/2026	NILU @ PADMANAVA BALIARSINGH	TARA PRASAD MOHAPATRA	JODAPADAR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/5349/2026	D.M.,M/S.RELIANCE G.I.CO.LTD.,BBSR	G.P.DUTTA	//	
		VS	VS	()	
		KABITA BEHERA		//	
67	D-CMAPL/5473/2026	SOUBHAGYALAXMI HARICHANDAN	MANAS RANJAN DHAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/5505/2026	SUSANTA KUMAR SAHOO	ADV.	//	
		VS	VS	()	

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69	D-CMP/5353/2026 CMP/268/2026	STATE OF ODISHA DILLIP KUMAR SAMANTARAY VS ODISHA AGRICULTURAL OVERSEERS ASSOCIATION, BHUBANESWAR	RAJJEET ROY VS	// // CIVIL JUDGE (JD),BHUBANESWAR(Khordha) CS/0000280/2026	AOR20220001462C202600017
70	D-CMP/5381/2026	BASUDEV DAS VS KANHU CHARAN BHUYAN	PRAJNA SARITA MOHANTY VS	// 0 //	
71	D-CMP/5385/2026	DILLIP MOHANTY VS SATYABHAMA @ ALOKSIKHA SAHOO	BISWARANJAN DALAI VS	// 0 //	
72	D-CMP/5387/2026	RAMESH CHANDRA DAS VS UMESH CHANDRA DAS	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
73	D-CMP/5389/2026	AMRITA MOHANTY VS NIVEDITA MOHANTY	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600013
74	D-CMP/5443/2026	PRAKASH CHANDRA SETHI VS SUKANTA SETHI	SAIBRATA RATH VS	// 0 //	
75	D-CMP/5497/2026	RAMNARAYAN SATPATHY VS SRI SRI THAKUR SUNYABASI SITUATED, CUTTACK	BIDHIRAM DAS VS	// 0 //	
76	D-CMP/5516/2026	NIRAKAR GANDA @ BESAN VS BETIKHAI PATRA	LAXMINARAYAN PATEL VS	// 0 //	
77	D-CMP/5534/2026	SUSHIL KUMAR PANDA VS JAYASHANKAR @ JAYANARAYAN JOSHI	NITYANANDA BEHURIA VS	// 0 //	
78	D-CMP/5536/2026	SMARAN CHETA MOHANTY VS RENUBALA MOHANTY	BRAHMANANDA TRIPATHY VS	// 0 //	
79	D-CMP/5557/2026	KUNTALA BHATTA VS SATYA NARAYAN SEN	SWARUP KUMAR PATNAIK VS	// 0 //	

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80	D-CONTC/5343/2026	BHAGIRATHI PRADHAN VS ASWATHY S., SEC. TO GOVT. OF ODISHA	ADV. VS	// 0	
81	D-CONTC/5344/2026	NRUSINGHA CHARAN PRADHAN VS ASWATHY S., SEC. TO GOVT. OF ODISHA	ADV. VS	// 0	
82	D-CONTC/5345/2026	KUNANANDA MALLA VS ASWATHY S., SEC. TO GOVT. OF ODISHA	ADV. VS	// 0	
83	D-CONTC/5347/2026	RAMANANDA MISHRA VS NIVEDITA PRUSTY, IAS	ADV. VS	// 0	
84	D-CONTC/5374/2026	SORAF ALI KHAN VS AMRIT RUTURAJ, COLLECTOR AND DIST MAGISTRATE, KHURDA	ADV VS	// 0	AOR20220001606C202600001
85	D-CONTC/5388/2026	ASHOK KUMAR ACHARYA VS BIRENDRA KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0	
86	D-CONTC/5394/2026	SUBHADRA BEWA VS ASWATHY S., IAS	ADV. VS	// 0	
87	D-CONTC/5398/2026	SANTOSH KUMAR SWAIN VS PRATEEK SINGH, IPS	ADV. VS	// 0	
88	D-CONTC/5409/2026	PRAMILA PATNAIK VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0	
89	D-CONTC/5413/2026	KEDARNATH NAYAK VS DR. N.THIRUMALA NAIK, COMM. CUM SEC., BHUBANESWAR	ADV. VS	// 0	
90	D-CONTC/5418/2026	BYASDEV THAKUR VS PRADIP KUMAR NAG, D.E.O, BOLANGIR	ADV. VS	// 0	
91	D-CONTC/5430/2026	GADEI SWAIN	ARUPANANDA GOSWAMY	//	

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		VS	VS	()	
92	D-CONTC/5433/2026	ARVIND AGARWAL, IAS SURESH CHANDRA MURMU	ADV	//	AOR20220001600C202600013
		VS	VS	()	
93	D-CONTC/5434/2026	SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. PRAFULLA KUMAR SETHI	ADV	//	AOR20220001600C202600012
		VS	VS	()	
94	D-CONTC/5439/2026	SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. SUKANTA BISWAL	ADV.	//	
		VS	VS	()	
95	D-CONTC/5458/2026	RAJASHREE CHAKMA, REGIONAL PROVIDENT FUND COMM., KHURDA CHAKRADHARA ROUL	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
96	D-CONTC/5466/2026	PANKAJ TRIPATHY, ASSISTANT EXECUTIVE ENGINEER, JALESWAR SUNIL GOCHHAYAT	KEDAR CHANDRA BEHERA	//	
		VS	VS	()	
97	D-CONTC/5474/2026	DR. GAK KUMAR, DIRECTOR ICAR CENTRAL RICE RESEARCH INSTITUTE, CUTTACK NABAKISHORE PATI	ADV.	//	
		VS	VS	()	
98	D-CONTC/5478/2026	N. THIRUMALA NAIK, IAS KRUSHNA CHANDRA SAMAL	RASHMI KANTA ACHARYA	//	
		VS	VS	()	
99	D-CONTC/5483/2026	PURNA CHANDRA BARIHA, D.E.O, KEONJHAR SK. MOHOMAD AKHLAQUE	SAMEER KUMAR DAS	//	
		VS	VS	()	
100	D-CONTC/5489/2026	BIRANCHI NARAYAN MOHANTY, DIRECTOR ELEMENTARY EDUCATION, BHUBANESWAR NABA KISHORE DAS	ADV.	//	
		VS	VS	()	
101	D-CONTC/5502/2026	PABITRA MOHAN BARIK, OES, D.E.O., KENDRAPARA HIMANSHU SEKHAR KHAMARI	ADV.	//	
		VS	VS	()	
102	D-CONTC/5506/2026	ARAVIND AGRAWAL, I.A.S KAPILAS DIPA	ADV.	//	
		VS	VS	()	

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103	D-CONTC/5515/2026	TEMLAL DUBEY, D.E.O, BOUDH ARUN KUMAR PATRA VS	SULOCHANA PATRO VS	// // ()	
104	D-CONTC/5518/2026	V.KEERTHI VASAN, COLLECTOR CUM CEO, ZILLZ PARISAD, GANJAM M.C. OF A.K.M. UCHA BIDYAPITHA, BINDIGAON VS	ADV. VS	// // ()	
105	D-CONTC/5523/2026	DR, N.THIRUMALA NAIK, I.A.S TARAPRASANNA SATAPATHY VS	ADV. VS	// // ()	
106	D-CONTC/5541/2026	ZAID ALI KHAN, DEPUTY CHIEF ENGINEER OF L.I.C OF INDIA MANORANJAN PATTNAYAK VS	ADV. VS	// // ()	
107	D-CONTC/5547/2026	NIYATI PATTNAIK, DIRECTOR OF HIGHER SECONDARY EDUCATION, ODISHA MANORANJAN PATTNAYAK VS	ADV. VS	// // ()	
108	D-CONTC/5571/2026	NIYATI PATTNAIK,DIRECTOR,HIGHER SECONDARY EDUCATION,KHORDHA ALOK KUMAR BHUTIA VS	ADV. VS	// // ()	
109	D-CRLA/4129/2026	DR. N.THIRUMALA NAIK, COMM. CUM SEC. ALOK GOUD VS	PABITRA KUMAR NAYAK VS	// UDITNAGAR /231 /2017 ()	
110	D-CRLA/4172/2026	STATE OF ODISHA BHAGIRATHI PALEI VS	DEBASNAN DAS VS	// RAMACHANDRAPUR /72 /2023 ()	
111	D-CRLA/4197/2026	STATE OF ODISHA ADITYA MUDULI @ BABLU VS	GAGAN BIHARI SINGH VS	// DHENKANAL SADAR /346 /2021 ()	
112	D-CRLA/4201/2026	STATE OF ODISHA KARTIKA NAIK VS	SUNIL KUMAR PANDA VS	// KINJIRKELA /63 /2019 ()	
113	D-CRLA/4213/2026	STATE OF ODISHA DUKHABANDHU MOHAPATRA VS	AMLAN MOHANTY VS	// MAHABIROD /177 /2024 ()	
		STATE OF ODISHA		//	

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114	D-CRLA/4215/2026	SUNIL KUMAR BISOYI @ BISOYEE VS STATE OF ODISHA	PRAHALLAD SAHU VS	PHULBANI SADAR /138 /2016 () //	
115	D-CRLA/4256/2026	SANTOSH SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 () //	
116	D-CRLA/4259/2026	SIPUNA@MANAS RANJAN BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 () //	
117	D-CRLA/4261/2026	AMARESH ROUT@SIPU VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 () //	
118	D-CRLA/4267/2026	ANJAN ROUT@CHILU VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 () //	
119	D-CRLMC/4124/2026	DR HADUBANDHU RAUTRA @ HADIBANDHU ROUTRAY VS PRABHATI ROUTRAY	PRANAN KUMAR BISWAL VS	// () //	AOR20220001328C202600018
120	D-CRLMC/4125/2026	M HARI SHANKAR VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /476 /2025 () //	AOR20220000053C202600016
121	D-CRLMC/4143/2026	SUPRABHA CHOUDHURY VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	/ /0 () //	
122	D-CRLMC/4147/2026	SURATH NAYAK VS SAILABALA NAYAK	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600035
123	D-CRLMC/4152/2026	MANTU @ SUSANTA DHAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NIHALPRASAD /4 /2014 () //	
124	D-CRLMC/4179/2026	BEST BOOK STORE VS ACADEMIC HEIGHTS PUBLIC SCHOOL, KEONJHAR	PRANAB RANJAN CHHATOI VS	/ /0 () //	
125	D-CRLMC/4191/2026	TIKI @ JYOTIRANJAN ROUT	CHITTA RANJAN SAHU	BARAMBA /31 /2007	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/4205/2026	NAVENDRA PRADHAN	PRAVASH CHANDRA JENA	BALUGAON P.S. /3 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/4210/2026	BASNIDHAR BISHOYI @ BISOYI	ASHOK DAS	BERHAMPUR SADAR /185 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/4211/2026	SANJUKTA BISWAL	RAKESH BEHERA	ANGUL TOWN /549 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/4237/2026	MOSEK DALABEHERA	RAKESH KUMAR DAS	PUTASINGH /46 /2019	AOR20220001298C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/4242/2026	JHULIA SAMAL	SAMARENDRA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/4254/2026	PINAKA BHUSANA SAHU	LALATENDU SAMANTARAY	PHULBANI TOWN /138 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/4260/2026	DEBENDRA KUMAR BAG	RAMANI KANTA PATTANAIAK	JEYPORE MAHILA /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/4264/2026	JAYNARAYAN @ JAYNARAYAN RAY	TARA PRASAD MOHAPATRA	KUMBHARAPARA /71 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/4128/2026	SAGAR MUDULI	BIKRAM PRATAP DAS	/ /0	
		VS	VS	()	
		SUB-DIVISIONAL MAGISTRATE, PURI		//	
135	D-CRLMP/4208/2026	SNIGDHA JOSHI	ASHIS KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/4217/2026	DEEPAK KUMAR DAS	SARAT KUMAR JENA	/ /0	
		VS	VS	()	

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137	D-CRLMP/4225/2026	STATE OF ODISHA RASMITA MAHAKUD VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202600020
138	D-CRLREV/4133/2026	STATE OF ODISHA SUKANTA NAYAK @ KALU VS	AMIT BISWAL VS	// SPECIAL CRIME UNIT /10 /2024 ()	
139	D-CRLREV/4196/2026	STATE OF ODISHA SANGHAMITRA SINGH VS	BISWARANJAN DALAI VS	// // ()	AOR20220003722C202600036
140	D-FAO/5549/2026	TARAKESWAR ENTERPRISES MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SANGHARAJ, BILASIPUR VS	HOLGEMAN, SANGHARAJ, BILASIPUR VS	// // ()	
141	D-LAA/5435/2026	STATE OF ODISHA MITRABHANU MEHER VS	RABINDRA NATH DEBATA VS	// // ()	AOR20220003946C202600004
142	D-LAA/5460/2026	THE LAND ACQUISITION OFFICER, SAMBALPUR BHAGABAT BHOI @ BHUE VS	SRINIBASH SATAPATHY VS	// // ()	
143	D-LAA/5465/2026	LAND ACQUISITION ZONE OFFICER, BOLANGIR PRATAP KUMAR MEHER VS	SRINIBASH SATAPATHY VS	// // ()	
144	D-MACA/5355/2026	STATE OF ODISHA KARTIKESWAR PATRA VS	PRADEEP KUMAR MISHRA VS	// // ()	
145	D-MACA/5357/2026	PAL MOVERS PVT. LTD., BALASORE D.M.,UNITED INDIA INSURANCE CO. LTD.,RAIGARH VS	PRASANTA KUMAR MAHALI VS	// // ()	
146	D-MACA/5359/2026	ANITA MAJHI D.M., UNITED INDIA INSURANCE CO.LTD., RAIGARH VS	PRASANTA KUMAR MAHALI VS	// // ()	
147	D-MACA/5390/2026	DEMATI NAIK ORIENTAL INSURANCE CO.LTD., BBSR VS	NIBEDITA MOHANTY VS	// // ()	
		SABITA NAIK@MAREI		//	

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148	D-MACA/5411/2026	KOUSALYA NAIK VS MARUT GAS AGENCY, CHHATTISGARH	SUSHANTA KUMAR JOSHI VS	// ()	
149	D-MACA/5414/2026	THE DIVISIONAL MANAGER, (LEGAL), THE NEW INDIA ASSURANCE CO. LTD., JAJPUR VS SANTOSH KUMAR SENAPATI	ISHA SUDRAKUMAR GHOSH VS	// ()	
150	D-MACA/5422/2026	D.M.,THE NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS BANDANA NAYAK	MAHITOSH SINHA VS	// ()	
151	D-MATA/5469/2026	PRASENJIT MONDAL VS SUNITA MONDAL	TUSAR KUMAR MISHRA VS	// ()	
152	D-RPFAM/5392/2026	CHERU MEHER VS TULSI MEHER	RABINDRA NATH DEBATA VS	// ()	AOR20220003946C202600003
153	D-RSA/5354/2026	PRADIPTA KUMAR MOHANTY VS KAILASH CHANDRA MALIK	ASHOK KUMAR SAHOO VS	// ()	
154	D-RSA/5383/2026	JAYAMATI MOHAKUD @ BEHERA VS MANJARI MOHAKUD	RANJAN KUMAR ROUT VS	// ()	AOR20230000872C202600010
155	D-RSA/5426/2026	SAUMITRA KUAMR MANDAL VS SULACHANA DALAI	SANJAY KUMAR PRADHAN VS	// ()	
156	D-RSA/5441/2026	PURNENDU CHANDRA DEBO VS JYOTI PRABHA DEVI	SAIBRATA RATH VS	// ()	
157	D-RSA/5453/2026	G.SARADA VS G.KAMARAJU	ASHOK DAS VS	// ()	
158	D-RSA/5475/2026	BINOD BIHARI PATI VS KANAKLATA PATI	PRAVAT RANJAN SUTAR VS	// ()	
159	D-RSA/5480/2026	DHANESWAR PANDA	PRAKASH CHANDRA MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-RVWPET/5377/2026	JAGANNATH PRADHAN	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-TRP(C)/5410/2026	DR. SASMITA SAHU	LINGARAJ SARANGI	//	
		VS	VS	()	
		DR. SATYASISH KABI		//	
162	D-WA/5420/2026	MAA TARINI SHG	SUKANTA KUMAR DALAI	//	AOD20240000306C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WA/5421/2026	OMM BABA SANIDEB WSHG	SUKANTA KUMAR DALAI	//	AOD20240000306C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WA/5537/2026	RAJ KISHORE NAIK	MANAS PATI	//	AOR20220001535C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WA/5539/2026	SATYAJIT MAHAPATRA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/5337/2026	SHESHADEB BARIK	SRINIVAS MOHANTY	//	AOR20230000802C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/5338/2026	AAMNAYEE MISHRA	SRINIVAS MOHANTY	//	AOD20250000580C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/5339/2026	BODHISATPA PRADHAN	SITANSU MOHAN SINGH	//	
	WP(C)/4334/2026	VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/5340/2026	SUVENDU KUMAR SAHOO	SITANSU MOHAN SINGH	//	
	WP(C)/4324/2026	VS	VS	()	
		STATE OF ORISSA		//	
170	D-WP(C)/5341/2026	BIDYADHAR BIRTIA	SAROJ KUMAR PADHY	//	
		VS	VS	()	

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171	D-WP(C)/5342/2026	STATE OF ODISHA AMIYA RANJAN KHATUA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
172	D-WP(C)/5346/2026	STATE OF ODISHA SHARK MINES AND MINERALS PVT.LTD, BHUBANESHWAR	SWANESH MOHANTY VS	// // 0	
173	D-WP(C)/5348/2026 WP(C)/4299/2026	THE CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, KHURDA DR. MIRACULIE G. ATHYISAYAKANI VS	SAMEER KUMAR DAS VS	// // 0	
174	D-WP(C)/5350/2026	STATE OF ODISHA MAMATARANI PANDA VS	SADASIVA PATRA (1) VS	// // 0	AOD20230000737C202600030
175	D-WP(C)/5351/2026	STATE OF ODISHA AKSHYA KUMAR NANDA VS	BANSHIDHAR SATAPATHY VS	// // 0	
176	D-WP(C)/5352/2026	STATE OF ODISHA PRADEEP KUMAR SETHY VS	GHANASHYAM NAMTOAR VS	// // 0	
177	D-WP(C)/5356/2026	STATE OF ODISHA PUSPANJALI MEHER VS	SATYA RANJAN PATI VS	// // 0	
178	D-WP(C)/5358/2026	COLLECTOR AND DIST.MAGISTRATE, KALAHANDI DAITARY PRUSTY VS	ABHAS MOHANTY VS	// // 0	
179	D-WP(C)/5360/2026	STATE OF ODISHA JANASHAKTI PARTY, ODISHA VS	SUBASH CHANDRA ROUT VS	// // 0	
180	D-WP(C)/5361/2026	THE CHIEF COMMISSIONER OF INDIA, NEW DELHI PUJA KUMARI JANI VS	JYOTIRMAYA SAHOO VS	// // 0	
181	D-WP(C)/5362/2026	DISTRICT MAGISTRATE-CUM-COLLECTOR, GANJAM SUNIL KUMAR PANDA VS	ASHOK KUMAR MISRA VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/5363/2026	PRASANNA KUMAR BISWAL VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
183	D-WP(C)/5364/2026	M/S. PRADEEP KUMAR BEHERA, KEONJHAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS	// 0 //	
184	D-WP(C)/5365/2026	M/S. PRADEEP KUMAR BEHERA, KEONJHAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS	// 0 //	
185	D-WP(C)/5366/2026	NITYARANJAN NAYAK VS THE BRANCH MANAGER, UCO BANK, JAJPUR	SAILABALA JENA VS	// 0 //	
186	D-WP(C)/5367/2026	SAKTI SWAROOP VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
187	D-WP(C)/5368/2026	M/S. PRADEEP KUMAR BEHERA, KEONJHAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS	// 0 //	
188	D-WP(C)/5369/2026	HARYAKSHYA TRIPATHY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
189	D-WP(C)/5370/2026	DAMBARUDHAR CHHUALSINGH VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
190	D-WP(C)/5371/2026	PRADIPT KUMAR MANSINGH VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
191	D-WP(C)/5372/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
192	D-WP(C)/5373/2026	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
193	D-WP(C)/5375/2026	DEBASIS CHAKRABARTY @ CHAKRAVARTY	RAJ KUMAR SUTAR	//	

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		VS	VS	()	
194	D-WP(C)/5376/2026	STATE OF ODISHA SUNANDA JENA	DURGESH NARAYAN RATH	//	AOR20220001583C202600019
		VS	VS	()	
195	D-WP(C)/5378/2026	STATE OF ODISHA RAMESH CHANDRA BISWAL	ASUTOSH MOHANTY	//	
		VS	VS	()	
196	D-WP(C)/5379/2026	STATE OF ODISHA NILAKANTHA BEHERA	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
197	D-WP(C)/5380/2026	STATE OF ORISSA PRADEEP KUMAR GHOSE	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
198	D-WP(C)/5382/2026 WP(C)/4318/2026	STATE OF ODISHA MANAS JENA	SUKANTA KUMAR DALAI	//	AOD20240000306C202600036
		VS	VS	()	
199	D-WP(C)/5384/2026	STATE OF ODISHA CHITTARANJAN SENAPATI	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
200	D-WP(C)/5386/2026	STATE OF ODISHA PRIYADARSHINI AMRITA PANDA	BASUDEV PUJARI	//	
		VS	VS	()	
201	D-WP(C)/5391/2026	BISWAJIT PATI MURALIDHAR SATHUA MOHAPATRA	PANCHANAN PANIGRAHI	//	AOD2025000009C202600011
		VS	VS	()	
202	D-WP(C)/5393/2026	STATE OF ODISHA RABINDRANATH MOHANTY	KAIBALYA PANDA	//	
		VS	VS	()	
203	D-WP(C)/5395/2026	STATE OF ODISHA BRAHMANANDA DHAL	RAJESH RANJAN SAHOO	//	
		VS	VS	()	
204	D-WP(C)/5396/2026	THE STATE OF ODISHA KHAGESWAR DAS	ANUP KUMAR MOHAPATRA	//	
		VS	VS	()	

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205	D-WP(C)/5397/2026	STATE OF ODISHA TAPAN KUMAR SAHU VS	BASUDEV BARIK VS	// // 0	
206	D-WP(C)/5399/2026	STATE OF ODISHA DURGA PRASAD KANUNGO VS	KUNAL KUMAR SWAIN VS	// // 0	
207	D-WP(C)/5400/2026	STATE OF ODISHA PRASANTA KUMAR JENA VS	SOUMYA RANJAN MOHANTY VS	// // 0	
208	D-WP(C)/5401/2026	STATE OF ODISHA LILI SUTAR VS	SURENDRA KUMAR GARTIA VS	// // 0	
209	D-WP(C)/5402/2026	STATE OF ODISHA BHARAT BHUSAN NAYAK VS	BALARAM BEHERA VS	// // 0	
210	D-WP(C)/5403/2026	STATE OF ODISHA TRINATH DASH VS	NEELAKANTHA PANDA VS	// // 0	
211	D-WP(C)/5404/2026 WP(C)/4347/2026	STATE OF ODISHA MOHAN KHAMARI VS COLLECTOR, SAMBALPUR	PRASANTA KUMAR NANDA VS	// // 0	
212	D-WP(C)/5405/2026	Dr. DEBANI PRASAD MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202600033
213	D-WP(C)/5406/2026 WP(C)/4340/2026	SABITRI BEHERA VS COLLECTOR, SAMBALPUR	PRASANTA KUMAR NANDA VS	// // 0	
214	D-WP(C)/5407/2026	ATIKUR RAJA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// // 0	
215	D-WP(C)/5408/2026 WP(C)/4325/2026	SAROJ KUMAR DALAI VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// // 0	

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216	D-WP(C)/5412/2026	RABINDRA KUMAR SAHOO VS SUB COLLECTOR, BANKI	AMARENDRA PRADHAN VS	// 0 //	
217	D-WP(C)/5415/2026	PRADEEP NAYAK VS COLLECTOR, KANDHAMAL	MAHESWAR MOHANTY VS	// 0 //	
218	D-WP(C)/5416/2026	PRADYUMNA KUMAR SATAPATHY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
219	D-WP(C)/5417/2026	BRAJABIHARI PATTANAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
220	D-WP(C)/5419/2026	MADHUSUDAN MAHARANA VS STATE OF ODISHA	MANOJ KUMAR RAJGURU VS	// 0 //	
221	D-WP(C)/5423/2026	NAUSHAD ALI VS SAMBALPUR MUNICIPAL CORPORATION, DURGAPALI, SAMBALPUR	SIDHARTHA MISHRA VS	// 0 //	
222	D-WP(C)/5424/2026	NIRANJAN BARAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
223	D-WP(C)/5425/2026	BAPTIST CONGREGATION, CHOUDWAR, CUTTACK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
224	D-WP(C)/5427/2026	LAXMAN NAYAK VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //	
225	D-WP(C)/5428/2026	DAYANIDHI DEHURY VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600011
226	D-WP(C)/5429/2026	AKSHAY KUMAR ROUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600039
227	D-WP(C)/5431/2026	K DIBAKAR PATNAIK	SAKTIDHARA MISHRA	//	AOD20230000737C202600033

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		VS	VS	()	
228	D-WP(C)/5432/2026	STATE OF ODISHA RUDRANARAYAN BARIK	ASUTOSH ROUT	//	AOD20230000737C202600032
		VS	VS	()	
229	D-WP(C)/5436/2026	UNION OF INDIA SAIBU MAHANTA	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600012
		VS	VS	()	
230	D-WP(C)/5437/2026	INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA (IRDA) SANTOSH KUMAR PATTANAİK	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
231	D-WP(C)/5438/2026	THE CHAIRMAN S.T.A. ODISHA, CUTTACK SUNDAR NAYAK	PRAFULLA CHANDRA DAS	//	
		VS	VS	()	
232	D-WP(C)/5440/2026	STATE OF ODISHA PRIYAMBADA PARIDA	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
233	D-WP(C)/5442/2026	R.T.O. JAGATSINGHPUR SHARAT KUMAR DASH	SIDHARTHA MISHRA	//	
		VS	VS	()	
234	D-WP(C)/5444/2026	SAMBALPUR MUNICIPAL CORPORATION, DURGAPALI, SAMBALPUR SANTOSH KUMAR PATTANAİK	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
235	D-WP(C)/5445/2026	THE CHAIRMAN S.T.A. ODISHA, CUTTACK AKSHAY KUMAR PANDA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
236	D-WP(C)/5446/2026	STATE OF ODISHA RAMA CHANDRA MAJHI	SIDHANT DAS	//	
		VS	VS	()	
237	D-WP(C)/5447/2026	STATE OF ODISHA SAUDAMINI SAHOO	PADMALAYA MOHAPATRA	//	
		VS	VS	()	
238	D-WP(C)/5448/2026	STATE OF ODISHA NANDI KESWAR PATRA @ MOHAPATRA	SUNIL KUMAR PANDA	//	
		VS	VS	()	

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239	D-WP(C)/5449/2026	THE STATE OF ODISHA RADHESHYAM NAG VS	SIDHARTHA MISHRA VS	// // 0	
240	D-WP(C)/5450/2026	SAMBALPUR MUNICIPAL CORPORATION, SAMBALPUR SUNDARMANI DASH VS	ANSHURAM MISHRA VS	// // 0	
241	D-WP(C)/5451/2026	STATE OF ODISHA USHA PATTANAIAK VS	BINI MISHRA VS	// // 0	
242	D-WP(C)/5452/2026	THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, RACPC, BHUBANESWAR ARTATRANA MALLICK VS	SATYA NARAYAN JENA VS	// // 0	
243	D-WP(C)/5454/2026	STATE OF ODISHA DIPTIMAYEE BEHERA VS	GYANA RANJAN SETHI VS	// // 0	
244	D-WP(C)/5455/2026	STATE OF ODISHA GANGARAM BISWAL VS	SIDHARTHA MISHRA VS	// // 0	
245	D-WP(C)/5456/2026	SAMBALPUR MUNICIPAL CORPORATION, DURGAPALI, SAMBALPUR M/S ACRUX REALCON PRIVATE LIMITED, KHURDA NIROD KUMAR SAHU VS	VS	// // 0	
246	D-WP(C)/5457/2026	STATE OF ODISHA BANKANIDHI SAHOO VS	ABINASH ROURAY VS	// // 0	
247	D-WP(C)/5459/2026	THE ADDL. COMNR, ADDL. REVISIONAL COURT NO. IV, ODISHA, BHUBANESWAR BRUNDABAN SAHU VS	SIDHARTHA MISHRA VS	// // 0	
248	D-WP(C)/5461/2026	SAMBALPUR MUNICIPAL CORPORATION, DURGAPALI, SAMBALPUR BIBHUTI RANJAN PATNAIK VS	ABINASH ROURAY VS	// // 0	
249	D-WP(C)/5462/2026	MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK BIDYADHAR BISWAL VS	SUDHANSU SEKHAR DASH VS	// // 0	
		BANK OF BARODA, KHORDHA		//	

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250	D-WP(C)/5463/2026	CHITTARANJAN PANDA VS SAMBALPUR MUNICIPAL CORPORATION, DURGAPALI, SAMBALPUR	SIDHARTHA MISHRA VS	// 0	
251	D-WP(C)/5464/2026	PRADAYANI PATEL VS THE STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0	
252	D-WP(C)/5467/2026	M/S INDUSTRIAL HANDLING PRIVATRE LIMITED, KOLAKATA VS UNION OF INDIA	KOMAL MOHNATY VS	// 0	
253	D-WP(C)/5468/2026	RAMESH CHANDRA BEURIA VS STATE OF ODISHA	SANGRAM JENA VS	// 0	
254	D-WP(C)/5470/2026	PRAVAKR TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0	
255	D-WP(C)/5471/2026	P.AKHAYA KUMAR PATRO VS STATE OF ODISHA	SANGRAM JENA VS	// 0	
256	D-WP(C)/5472/2026	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0	
257	D-WP(C)/5476/2026	PARAMANANDA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0	
258	D-WP(C)/5477/2026	SMRUTIREKHA LENKA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0	
259	D-WP(C)/5479/2026	PRASANTA RANJAN NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0	
260	D-WP(C)/5481/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0	
261	D-WP(C)/5482/2026	DR.SUBRAT KUMAR DUTTA	AVIJIT MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/5484/2026	MADDI MUTYALA RAO	T.N.MURTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/5485/2026	DURYODHAN JENA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/5486/2026	BHABANISANKAR MISHRA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/5487/2026	DR.ANIL KUMAR SAHOO	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/5488/2026	SWARNALATA BISWAL	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/5490/2026	MINAKSHI SATPATHY	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/5491/2026	VIVEK TIWARI	SOMA PATNAIK	//	AOD20240000363C202600014
		VS	VS	0	
		UNION OF INDIA		//	
269	D-WP(C)/5492/2026	RABINDRA KUMAR PANDA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/5493/2026	ANNAPURNA NATH	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/5494/2026	TILOTTAMA DASH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/5495/2026	DR.PRADYUMNA KUMAR DASH	AVIJIT MISHRA	//	
		VS	VS	0	

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273	D-WP(C)/5496/2026	STATE OF ODISHA AJAYA KUMAR SAHU VS	ANIL KUMAR BEHERA VS	// // 0	
274	D-WP(C)/5498/2026	STATE OF ODISHA BIDHU BHUSHAN RATH VS	SARADA PRASANNA SARANGI VS	// // 0	
275	D-WP(C)/5499/2026	STATE OF ODISHA BHIKARI CHARAN JATI VS	UMA CHARAN MISHRA VS	// // 0	
276	D-WP(C)/5500/2026	THE PRINCIPAL, SIDHESWAR DEGREE COLLEGE, BALASORE SANTOSH KUMAR CHATTERJEE VS	SOUBHAGYA SUNDAR DAS VS	// // 0	
277	D-WP(C)/5501/2026	STATE OF ODISHA SANATAN DILLA VS	SIBA PRASAD PATRA VS	// // 0	
278	D-WP(C)/5503/2026	STATE OF ODISHA DEEPAK DILLA VS	SIBA PRASAD PATRA VS	// // 0	
279	D-WP(C)/5504/2026	STATE OF ODISHA HEMANTA DILLA VS	SIBA PRASAD PATRA VS	// // 0	
280	D-WP(C)/5507/2026	STATE OF ODISHA BIBEK BALI VS	BRAHMANANDA TRIPATHY VS	// // 0	
281	D-WP(C)/5508/2026	STATE OF ODISHA GITANJALI MISHRA VS	DURGESH NARAYAN RATH VS	// // 0	
282	D-WP(C)/5509/2026	STATE OF ODISHA MAMATA MAYEE DILLA VS	SIBA PRASAD PATRA VS	// // 0	
283	D-WP(C)/5510/2026	STATE OF ODISHA KUMAR PARIJA VS STATE OF ODISHA	SUBHENDU KAR VS	// // 0 //	

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284	D-WP(C)/5511/2026	DIPTIMAYEE DILLA VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //	
285	D-WP(C)/5512/2026	PRAMOD KUMAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
286	D-WP(C)/5513/2026	TUTU NAYAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
287	D-WP(C)/5514/2026	TRUPTIMAYEE DILLA VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //	
288	D-WP(C)/5517/2026	BANITA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
289	D-WP(C)/5519/2026	SANTOSH KUMAR NAIK VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //	
290	D-WP(C)/5520/2026	GENERAL MANAGER MAHANADI COALFIELDS LTD VS SUNITA CHOUHAN	BRINTHU NARAYAN ANGOL VS	// 0 //	
291	D-WP(C)/5521/2026	TUSHARKANT SAMANTARAY VS THE STATE TAX OFFICER, BHUBANESWAR	UPASANA BAL VS	// 0 //	AOD20220004095C202600004
292	D-WP(C)/5522/2026	RUKMANI MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	AOD20220003518C202600003
293	D-WP(C)/5524/2026	BHAGABAN BISWAL VS AADHAR HOUSING FINANCE LIMITED	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //	AOD20250001040C202600009
294	D-WP(C)/5525/2026	KESHAB JENA VS TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //	
295	D-WP(C)/5526/2026	UMAKANTA DASH	SATYAJIT MOHAPATRA (2)	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/5527/2026	UMAKANTA DASH	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/5528/2026	UMAKANTA DASH	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/5529/2026	UMAKANTA DASH	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/5530/2026	UMAKANTA DASH	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/5531/2026	JANA SMALL FINANCE BANK LIMITED, CUTTACK	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/5532/2026	UMAKANTA DASH	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/5533/2026	RAVI SARAN SINGH	BIJAY JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/5535/2026	PITABAS SWAIN	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/5538/2026	BISHNU MUNDA	BIKRAMADITYA BHARAT NANDAN DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/5540/2026	CHANDRAMANI PRADHAN	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/5542/2026	CHUMKI NAIK	JYOTIRMAY GUPTA	//	
		VS	VS	0	

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307	D-WP(C)/5543/2026	STATE OF ODISHA M/S HOTEL RAJALAXMI, ANGUL VS	SOUMYA MISHRA VS	// // 0	
308	D-WP(C)/5544/2026	ODISHA GRAMYA BANK, KHURDA PADMINI NAYAK VS	RAJLAXMI BISWAL VS	// // 0	
309	D-WP(C)/5545/2026	THE CHAIRMAN-CUM-MANAGING DIRECTOR, OPTCL, BHUBANESWAR M/S HOTEL RAJALAXMI, ANGUL VS	SOUMYA MISHRA VS	// // 0	
310	D-WP(C)/5546/2026	ODISHA GRAMYA BANK, KHURDA MANAGEMENT COMMITTEE, PARADIP PORT, JAGATPUR VS	SANJIB PRAKASH DAS VS	// // 0	
311	D-WP(C)/5548/2026	CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL CUM LABOUR COURT, KHURDA JOGENDRA BARIK VS	JAGAJIBAN PRADHAN VS	// // 0	
312	D-WP(C)/5550/2026	STATE OF ODISHA M/S SUSHRITA MISHRA, BBSR VS	ADITYA NARAYAN RAY VS	// // 0	
313	D-WP(C)/5551/2026	COMMISSIONER (APPEALS), GST AND CENTRAL EXCISE AND CUSTOMS, BBSR AGADHU BISWAL VS	SANJIB KUMAR BHANJADEO VS	// // 0	
314	D-WP(C)/5552/2026	STATE OF ODISHA RAJA RANASINGH VS	SANJIB KUMAR BHANJADEO VS	// // 0	
315	D-WP(C)/5553/2026	STATE OF ODISHA SUJATA PANDA VS	JAGAJIBAN PRADHAN VS	// // 0	
316	D-WP(C)/5554/2026	STATE OF ODISHA M/S KHEMUNDI DIGITAL NETWORK, GANJAM VS	ADITYA NARAYAN RAY VS	// // 0	
317	D-WP(C)/5555/2026	COMMISSIONER (APPEALS), GST AND CENTRAL EXCISE AND CUSTOMS, BBSR SANGITA PAHARI VS	SIDHARTHA DAS VS	// // 0	
		ARNAB PAHARI		//	

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318	D-WP(C)/5556/2026	BIPIN BIHARI HOTA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
319	D-WP(C)/5558/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
320	D-WP(C)/5559/2026	RENUBALA PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
321	D-WP(C)/5560/2026	SHREE MAA SRI AUROBINDO PLUS 2 SCIENCE DAY VS STATE OF ODISHA	RAM RESIDENTIAL COLLEGE, MAYURBHANJ VS	// 0 //	
322	D-WP(C)/5561/2026	OMM GROUP ADVERTISING, DHENKANAL VS STATE TAX OFFICER DHENKANAL CIRCLE, DHENKANAL	SUJYOTI KUMAR DAS VS	// 0 //	
323	D-WP(C)/5562/2026	PADMAN PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
324	D-WP(C)/5563/2026	ALIVA PATEL VS STATE OF ODISHA	BHARATI DASH VS	// 0 //	
325	D-WP(C)/5564/2026	NIRUPAMA CHAMPATI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
326	D-WP(C)/5565/2026	PRADEEP KUMAR KATARUKA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
327	D-WP(C)/5566/2026	SUDHIR PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
328	D-WP(C)/5567/2026	HIRAMNI CHAMPIA VS STATE OF ODISHA	BHARATI DASH VS	// 0 //	
329	D-WP(C)/5568/2026	PRADEEP PANDEY	PRAJIT KUMAR PRADHAN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/5569/2026	PABAN KUMAR KATARUKA	PRAJIT KUMAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/5570/2026	BINODINI PANDEY	PRAJIT KUMAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/5572/2026	SUBHADRA MAHATAB SEVA SADAN, KHORDHAE	PRANAB KUMAR GHOSE	//	
		VS	VS	()	
		UNION OF INDIA		//	
333	D-WP(C)/5573/2026	PRADEEP KUMAR KATARUKA	PRAJIT KUMAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/5574/2026	CHINTAMANI PANDEY	PRAJIT KUMAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/5575/2026	PURNAMASI SATAPATHY	NITYABRATA BEHURIA	//	
		VS	VS	()	
		DEPUTY COMMISSIONER CUM A.O,BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR			
336	D-WP(C)/5576/2026	SUDHIR KUMAR SAHU	BINOD KUMAR HATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/5577/2026	MITALI APARAJITA PALAI	AKHAYA BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/4106/2026	PRATYUSH RANJAN ROUT	PRADEEP KUMAR PARIDA	CHOUWAR /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/4109/2026	JITENDRA PATRA	SURESH KUMAR JENA	BHADRAK TOWN /76 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/4110/2026	UMESH KARNA	BIKASH KARNA	KANTAMAL /284 /2025	
		VS	VS	()	

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341	D-ABLAPL/4114/2026	STATE OF ODISHA SATRUGHNA KARMI VS	BIKASH KARNA VS	// KANTAMAL /295 /2025 ()	
342	D-ABLAPL/4115/2026	STATE OF ODISHA BIRANCHI MISHRA VS	BIKASH KARNA VS	// MANAMUNDA /41 /2026 ()	
343	D-ABLAPL/4117/2026	STATE OF ODISHA RAMDAS MAJHI VS	ALOK KUMAR PANDA VS	// / /0 ()	
344	D-ABLAPL/4123/2026	STATE OF ODISHA RAJENDRA NAYAK @ CHANDU VS	SAPAN KUMAR LENKA VS	// BENTKAR (42 MOUZA) UPD CUTTACK /28 /2026 ()	
345	D-ABLAPL/4131/2026	STATE OF ODISHA ABHAYA SAHU @ ABHAYA KUMAR SAHU VS	BIRAJA PRASAD NANDA VS	// / /0 ()	
346	D-ABLAPL/4132/2026	STATE OF ODISHA CHITTARANJAN DAS VS	BIRAJA PRASAD NANDA VS	// / /0 ()	
347	D-ABLAPL/4139/2026	STATE OF ODISHA BAPI MOHANTY @ JAN KUMAR MOHANTY VS	SAMVIT MOHANTY VS	// TIRTOL /68 /2026 ()	
348	D-ABLAPL/4141/2026	STATE OF ODISHA PRAKASH HARIJAN VS	SANGRAM KESHARI ROUT VS	// BORIGUMMA /260 /2025 ()	
349	D-ABLAPL/4142/2026	STATE OF ODISHA BANTI DASH VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /125 /2025 ()	AOR20240001059C202600003
350	D-ABLAPL/4144/2026	STATE OF ODISHA SHIV @ SHIB PRATAP SINGH VS	JUGALA KISHORE PANDA VS	// KOSAGUMUDA /29 /2021 ()	
351	D-ABLAPL/4146/2026	STATE OF ODISHA ROHITA DEEPA @ ROHIT DEEP VS	BIKASH KARNA VS	// KANTAMAL /296 /2025 ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/4149/2026	BAIRAGI SAHOO @ BAIRAGI CHARAN SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD2025000009C202600008
353	D-ABLAPL/4150/2026	SOURAV SAHU VS STATE OF ODISHA	DURGA PRASAD DHAL VS	SUNDARGARH TOWN /29 /2026 () //	
354	D-ABLAPL/4156/2026	BASANTI SINGH VS STATE OF ODISHA	RAMDAS ACHARY VS	BELPAHAR /170 /2025 () //	
355	D-ABLAPL/4157/2026	PURNA CHANDRA SINGH VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	TIRTOL /72 /2026 () //	
356	D-ABLAPL/4158/2026	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	SALIPUR /61 /2026 () //	
357	D-ABLAPL/4159/2026	RUDRANTA KUMAR DALEI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DHENKANAL TOWN /54 /2026 () //	AOD2025000009C202600010
358	D-ABLAPL/4160/2026	SURJAYA KHILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /115 /2023 () //	
359	D-ABLAPL/4161/2026	TAPAN SAHOO VS STATE OF ODISHA	DEEPAK KUMAR RATHA VS	PURI SADAR /491 /2025 () //	AOD20220003518C202600002
360	D-ABLAPL/4162/2026	SWAGAT MOHARANA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PURIGHAT /281 /2025 () //	AOR20220001297C202600030
361	D-ABLAPL/4163/2026	RIKASH KUMAR AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /22 /2026 () //	AOR20220001487C202600024
362	D-ABLAPL/4165/2026	RAMESH NAYAK @ RAMESH CH. NAYAK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	AGARAPADA /180 /2024 () //	
363	D-ABLAPL/4169/2026	DHIREN KUMAR BARIK	PARTHA SARATHI DAS	KEONJHAR TOWN /205 /2018	AOD20240000364C202600037

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/4171/2026	TAPAS KUMAR SAHU @ SAHOO @ LULU SAHU	PARTHA SARATHI DAS	TELKOI /161 /2025	AOD20240000364C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/4173/2026	MD. WASIM	SK. ZAFARULLA	ORIENT /172 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/4176/2026	SAROJ PARIDA @ KALIA PARIDA	BISWABHUSAN DAS	TIRTOL /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/4177/2026	SK. BIRU @ SK. SANULLA	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /45 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/4181/2026	ARCHANA SAHOO	PRASANTA KUMAR NANDA	BELPAHAR /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/4185/2026	LULU MALIK	BIBEKANANDA MAHAPATRA	JAJPUR ROAD /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/4187/2026	ASHISH SAHU	AMITAV TRIPATHY	SONEPUR /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/4190/2026	BALSINGH GOLARI	SABYASACHI MISHRA	NANDAPUR /148 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/4193/2026	RAJAT JENA	ASUTOSH ROUT	TIHIDI /258 /2025	AOD20230000737C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/4195/2026	DIPUNA BEHERA	BIRENDRA MOHAPATRA	NAYAGARH /1 /2022	AOR20220003624C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/4198/2026	PANDIT SAHU	SUJATA JENA	KESINGA /403 /2023	
		VS	VS	()	

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375	D-ABLAPL/4199/2026	STATE OF ODISHA SASMITA MOHAPATRA VS	ACHYUTANANDA PATTANAIK VS	// GOPALPUR /201 /2024 ()	
376	D-ABLAPL/4202/2026	STATE OF ODISHA NILAN KUMAR MUDULI VS	AMARESH DAS VS	// BALIKUDA /43 /2026 ()	
377	D-ABLAPL/4203/2026	STATE OF ODISHA OKIL MAJHI VS	SIDDHARTH GOUTAM DAS VS	// MURIBAHAL /243 /2025 ()	
378	D-ABLAPL/4204/2026	STATE OF ODISHA PRAKASH MAHAKUR VS	SIDDHARTH GOUTAM DAS VS	// MURIBAHAL /1 /2026 ()	
379	D-ABLAPL/4206/2026	STATE OF ODISHA REMANANDA PUNJI VS	SIDDHARTH GOUTAM DAS VS	// KANTABANJI /355 /2025 ()	
380	D-ABLAPL/4207/2026	STATE OF ODISHA PURNA CHANDRA NAYAK VS	RASHMI RANJAN MISHRA VS	// BHOGRAI /6 /2026 ()	
381	D-ABLAPL/4209/2026	STATE OF ODISHA JANMEJAY NAYAK VS	RASHMI RANJAN MISHRA VS	// BHOGRAI /6 /2026 ()	
382	D-ABLAPL/4214/2026	STATE OF ODISHA SUBHRANSHU PRADHAN @ SANDHE VS	SWAYAMPRAVA DASH VS	// BAUNISUNI /17 /2026 ()	
383	D-ABLAPL/4216/2026	STATE OF ODISHA BISHNU BEHERA VS	SUDHANSU PRASAD MAHAPATRA VS	// KUMBHARAPARA /133 /2021 ()	
384	D-ABLAPL/4218/2026	STATE OF ODISHA SANJAY @ SANJAY KUMAR BADAJENA VS	MRITUNJAY BANERJEE VS	// DELANGA /347 /2022 ()	
385	D-ABLAPL/4219/2026	STATE OF ODISHA PRADIP SONI VS STATE OF ODISHA	BYOMAKESH SAHOO VS	// SUNDARGARH SADAR /55 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/4220/2026	MD SIRAZ @ MD SIRAJ VS STATE OF ODISHA	JULU KHANSAMA VS	BHAWANIPATNA TOWN /177 /2024 () //	
387	D-ABLAPL/4221/2026	SANJIB KUMAR ROUT VS STATE OF ODISHA	SOUDAMINI MAHANKUDA VS	NAYAPALLI P.S. /123 /2025 () //	
388	D-ABLAPL/4223/2026	DINESH KUMAR SAHOO VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	MAHABIROD /21 /2026 () //	
389	D-ABLAPL/4224/2026	TRILOCHAN KOK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /535 /2025 () //	
390	D-ABLAPL/4230/2026	SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BERHAMPUR TOWN /53 /2026 () //	
391	D-ABLAPL/4233/2026	SUNIL KUMAR BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /39 /2026 () //	
392	D-ABLAPL/4236/2026	SUBHENDRA BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	CHAULIAGANJA /55 /2026 () //	
393	D-ABLAPL/4238/2026	PARBATI BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202600021
394	D-ABLAPL/4240/2026	ASHOK TIRKI VS STATE OF ODISHA	SIDHARTHA DAS VS	//0 () //	
395	D-ABLAPL/4243/2026	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BASUDEVPUR /453 /2025 () //	
396	D-ABLAPL/4245/2026	NARASINGH MADHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //	AOD20250000124C202600004
397	D-ABLAPL/4247/2026	ANIL SWAIN @ ANIL KUMAR SWAIN	SIDHARTHA SANKAR RAY (2)	DHARAKOT PS /127 /2013	

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/4250/2026	PRIYANKA PRIYADARSHINI MOHAPATRA	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/4251/2026	AJAY @ AJAYA SUNANI	AKSHAYA KUMAR SAHOO	KOMNA PS /396 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/4252/2026	GANDHILAL SUNANI	AKSHAYA KUMAR SAHOO	KOMNA PS /396 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/4257/2026	SUBASH KHATEI @ SUBASH KHATAI	TARA PRASAD MOHAPATRA	BRAHMAGIRI /521 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/4258/2026	SURYA NARAYAN JENA	TARA PRASAD MOHAPATRA	PURI TOWN /713 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/4263/2026	PRAKASH SWAIN	TARA PRASAD MOHAPATRA	CHANDANPUR /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/4265/2026	CHANDAN @ NIRANJAN SWAIN	TARA PRASAD MOHAPATRA	BALIAPANDA /10 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/4266/2026	DIBANA BEHERA @ DIWANA BEHERA	TARA PRASAD MOHAPATRA	BASELI SAHI PS /288 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/4268/2026	JIBAN SATAPATHY @ AVIJIT SATAPATHY	TARA PRASAD MOHAPATRA	PURI SADAR /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/4269/2026	PRAKASH SWAIN	TARA PRASAD MOHAPATRA	CHANDANPUR /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/4272/2026	PRASANT KUMAR MOHANTY @ CHHUAPUA	SOUMYA RANJAN DAS	PLANTSITE /217 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
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		STATE OF ODISHA			
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ORISSA HIGH COURT

MISC CASES FILED on :06/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/54875/2025 ADMLS/8/2025	JALDHI OVERSEAS PTE LTD., MP	SASWAT KUMAR ACHARYA	1/2026
2	D-CONTR/36623/2025 CONTR/ /	SUKANTA KHANDAYATRAY MP	ADV.	2/2026
3	D-ARBA/53038/2025 ARBA/42/2025	JITENDRA BISWAL MP	PRABODHA CHANDRA NAYAK	3/2026
4	D-WPC(OAC)/4232/2016 WPC(OAC)/4232/2016	ANITA SAMANTARAY MP		4/2026
5	D-CRLMA/33152/2025 CRLMA/158/2025	MANOJ KUMAR NAYAK MP	RUDRA SHANKAR MISHRA	6/2026
6	D-CRP/53295/2025 CRP/ /	ACCOUNTANT GENERAL (CIVIL AUDIT), MP	SDISHA, BHUMARHESWAR	9/2026
7	D-SAO/6/2020 SAO/6/2020	BHAGABAN BARIK MP	AMIT PRASAD BOSE	12/2026
8	D-SA/32/1998 SA/32/1998	PHULA MP		28/2026
9	D-SA/186/1989 SA/186/1989	STATE MP	ADDL.STD.COUNSEL	29/2026
10	D-LAA/5435/2026 LAA/ /	MITRABHANU MEHER MP	RABINDRA NATH DEBATA	29/2026
11	D-LAA/5435/2026 LAA/ /	MITRABHANU MEHER MP	RABINDRA NATH DEBATA	30/2026
12	D-LAA/5460/2026 LAA/ /	BHAGABAT BHOI @ BHUE MP	SRINIBASH SATAPATHY	31/2026
13	D-JCRLA/50/2013 JCRLA/50/2013	RAGHU@RAGHUNATH JANI MP	ARJEET MISHRA	32/2026
14	D-LAA/5465/2026 LAA/ /	PRATAP KUMAR MEHER MP	SRINIBASH SATAPATHY	32/2026
15	D-JCRLA/50/2013 JCRLA/50/2013	RAGHU@RAGHUNATH JANI MP	ARJEET MISHRA	33/2026
16	D-TRP(C)/1607/2026 TRP(C)/13/2026	PRIYANKA PRIYADARSHINI PANI @ PRIYANKA MP	RIKENDRIYA NARASIMHARAO	36/2026
17	D-TRP(C)/5410/2026 TRP(C)/ /	DR. SASMITA SAHU MP	LINGARAJ SARANGI	37/2026
18	D-RVWPET/53821/2025 RVWPET/33/2026	MAHESWAR SAHOO MP	ADV.	63/2026
19	D-RVWPET/19790/2024 RVWPET/76/2024	NIRUPAMA PRADHAN MP	NIROD KUMAR SAHU	64/2026
20	D-RVWPET/53280/2025 RVWPET/ /	BIKASH CHANDRA PATRA MP		65/2026
21	D-RPFAM/2551/2026 RPFAM/ /	SOUMENDRA KUMAR SAHOO MP	CHINMAYA MOHANTY	70/2026
22	D-RPFAM/5392/2026 RPFAM/ /	CHERU MEHER MP	RABINDRA NATH DEBATA	71/2026
23	D-RPFAM/2256/2026 RPFAM/ /	SANTOSH NAIK MP	SUBHASIS MOHAPATRA	72/2026
24	D-CONTC/27928/2025 CONTC/3213/2025	SUBHANKAR SAHOO MP	DIPTENDU SUNDAR RAY	82/2026
25	D-CONTC/6541/2023 CONTC/6541/2023	PRAFULLA CHANDRA BEHERA MP	M/S. MANOJ KUMAR MOHANTY, ARYA TRIPATHY, NAVNEET DADHIC	83/2026
26	D-CONTC/21389/2025	MONALI ROUSTRAY	ATUL TRIPATHY	

	CONTC/2444/2025	MP		84/2026
27	D-CONTC/43840/2025	KAMINI PRAVA JENA	M/S Manoj Kumar Mohanty	
	CONTC/5865/2025	MP		85/2026
28	D-CONTC/43844/2025	GOURANGA CHARAN DUTTA	M/S Manoj Kumar Mohanty	
	CONTC/5866/2025	MP		86/2026
29	D-CONTC/43846/2025	RAJASHREE DAS	M/S Manoj Kumar Mohanty	
	CONTC/5844/2025	MP		87/2026
30	D-CONTC/43853/2025	BIDYUT KUMAR GHOSH	M/S Manoj Kumar Mohanty	
	CONTC/5811/2025	MP		88/2026
31	D-CONTC/43854/2025	BHARAT KUMAR SAHOO	M/S Manoj Kumar Mohanty	
	CONTC/5808/2025	MP		89/2026
32	D-CONTC/43855/2025	JITENDRA KUMAR BARIK	M/S Manoj Kumar Mohanty	
	CONTC/5809/2025	MP		90/2026
33	D-CONTC/43857/2025	TANUJA PATRA	M/S Manoj Kumar Mohanty	
	CONTC/5789/2025	MP		91/2026
34	D-CONTC/43039/2025	ABDUL BARI	JYOTIRMAY GUPTA	
	CONTC/5023/2025	MP		92/2026
35	D-CONTC/43040/2025	HANDA TANTY	JYOTIRMAY GUPTA	
	CONTC/5025/2025	MP		93/2026
36	D-BLAPL/39306/2025	PRAFULLA KUMAR SAHOO	PANCHANAN PANIGRAHI	
	BLAPL/13590/2025	MP		109/2026
37	D-BLAPL/1172/2026	SMRUTI RANJAN BARIK @ BADA	HIMANSHU SEKHAR MISHRA	
	BLAPL/606/2026	MP		110/2026
38	D-BLAPL/3453/2026	BANSHIDHAR ROUSTRAY	AMITAV TRIPATHY	
	BLAPL/1299/2026	MP		111/2026
39	D-FAO/277/2018	BHAIRABA SAHU	M/S.DILLIP KU.MOHAPATRA	
	FAO/277/2018	MP		116/2026
40	D-FAO/7228/2025	BHAGYASHREE TARAI		
	FAO/92/2025	MP		117/2026
41	D-FAO/4534/2026	MANAGER, LEGAL, CHOLAMANDALAM	SOGENEERONSURANCE CO. LTD.,KHORDHA	
	FAO/ /	MP		118/2026
42	D-FAO/4534/2026	MANAGER, LEGAL, CHOLAMANDALAM	SOGENEERONSURANCE CO. LTD.,KHORDHA	
	FAO/ /	MP		119/2026
43	D-FAO/4212/2026	ZONAL MANAGER, M/S. PHONEPE LTD.,	BBSRIMACHANDRA PANIGRAHY	
	FAO/ /	MP		120/2026
44	D-CRLREV/37818/2025	SUDHANSU SEKHAR BOSE	PRAKASH KUMAR MISHRA	
	CRLREV/124/2026	MP		191/2026
45	D-CRLREV/1068/2026	SIBANANDA NAYAK	PRASANTA KUMAR SAHOO	
	CRLREV/48/2026	MP		192/2026
46	D-CRLREV/4133/2026	SUKANTA NAYAK @ KALU	AMIT BISWAL	
	CRLREV/ /	MP		193/2026
47	D-CRLREV/26911/2025	DEEPAK SAHU	JNYANANANDA PANDA	
	CRLREV/699/2025	MP		194/2026
48	D-CRLREV/873/2026	HARESH PARIDA	SOUMYA JYOTI BISWAL	
	CRLREV/ /	MP		195/2026
49	D-CRLREV/4196/2026	SANGHAMITRA SINGH	BISWARANJAN DALAI	
	CRLREV/ /	MP		196/2026
50	D-ABLAPL/748/2026	SORUBABU PADHAN @ CONGRESS PRADHAN @ BUTHI		
	ABLAPL/427/2026	MP		211/2026
51	D-ABLAPL/24887/2025	DEEPAK DAS @ DEEPAK KUMAR DAS		
	ABLAPL/9776/2025	MP		212/2026
52	D-ABLAPL/580/2026	SUBHAM ROUT		
	ABLAPL/336/2026	MP		213/2026
53	D-ABLAPL/24886/2025	SATYAJIT BARIK @ SATYA BARIK		
	ABLAPL/9773/2025	MP		214/2026
54	D-ABLAPL/33251/2024	PINKU RANJAN SWAIN		
	ABLAPL/12672/2024	MP		215/2026
55	D-ABLAPL/34453/2025	ASISH JETHI @ ASIS JETHI		
	ABLAPL/13100/2025	MP		216/2026
56	D-ABLAPL/583/2026	RANJITA BEHERA		
	ABLAPL/286/2026	MP		217/2026
57	D-ABLAPL/24206/2025	MANAS KUMAR SAHOO		
	ABLAPL/9646/2025	MP		218/2026

58	D-ABLAPL/16694/2019 ABLAPL/16694/2019	SABITA PRADHAN MP		219/2026
59	D-ABLAPL/35920/2025 ABLAPL/13624/2025	LAXMIDHAR JENA MP		220/2026
60	D-RSA/2288/2026 RSA/ /	BIBHUTI BHUSAN MOHANTY MP	PRADEEP KUMAR PARIDA	257/2026
61	D-RSA/353/2022 RSA/353/2022	HRUSIKESH PATI MP	BIBHUDANANDA MUDULI, MR.R.K.OJHA	258/2026
62	D-RSA/5354/2026 RSA/ /	PRADIPTA KUMAR MOHANTY MP	ASHOK KUMAR SAHOO	259/2026
63	D-RSA/5441/2026 RSA/ /	PURNENDU CHANDRA DEBO MP	SAIBRATA RATH	260/2026
64	D-RSA/5441/2026 RSA/ /	PURNENDU CHANDRA DEBO MP	SAIBRATA RATH	261/2026
65	D-RSA/52/2022 RSA/52/2022	GOLAP JENA MP	BIBHUTI BHUSAN MISHRA (2)	262/2026
66	D-CMP/5353/2026 CMP/268/2026	DILLIP KUMAR SAMANTARAY MP	RAJJEET ROY	272/2026
67	D-CMP/5353/2026 CMP/268/2026	DILLIP KUMAR SAMANTARAY MP	RAJJEET ROY	273/2026
68	D-CMP/239/2026 CMP/25/2026	M/S. HALLMARK ORNAMENTS PVT. LTD., MP	HRUSIKESH BHUBHAKANTA MOHANTY	274/2026
69	D-CMP/5381/2026 CMP/ /	BASUDEV DAS MP	PRAJNA SARITA MOHANTY	275/2026
70	D-CMP/5497/2026 CMP/ /	RAMNARAYAN SATPATHY MP	BIDHIRAM DAS	276/2026
71	D-CMP/5516/2026 CMP/ /	NIRAKAR GANDA @ BESAN MP	LAXMINARAYAN PATEL	277/2026
72	D-CMP/5534/2026 CMP/ /	SUSHIL KUMAR PANDA MP	NITYANANDA BEHURIA	278/2026
73	D-CMP/5536/2026 CMP/ /	SMARAN CHETA MOHANTY MP	BRAHMANANDA TRIPATHY	279/2026
74	D-CMP/5557/2026 CMP/ /	KUNTALA BHATTA MP	SWARUP KUMAR PATNAIK	280/2026
75	D-MACA/5355/2026 MACA/ /	KARTIKESWAR PATRA MP	PRADEEP KUMAR MISHRA	335/2026
76	D-MACA/5355/2026 MACA/ /	KARTIKESWAR PATRA MP	PRADEEP KUMAR MISHRA	336/2026
77	D-MACA/5357/2026 MACA/ /	D.M.,UNITED INDIA INSURANCE CO. LTD. MP	PRASANTA PRASANTA KUMAR MAHALI	337/2026
78	D-MACA/5357/2026 MACA/ /	D.M.,UNITED INDIA INSURANCE CO. LTD. MP	PRASANTA PRASANTA KUMAR MAHALI	338/2026
79	D-MACA/5357/2026 MACA/ /	D.M.,UNITED INDIA INSURANCE CO. LTD. MP	PRASANTA PRASANTA KUMAR MAHALI	339/2026
80	D-MACA/5359/2026 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	PRASANTA PRASANTA KUMAR MAHALI	340/2026
81	D-MACA/5359/2026 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	PRASANTA PRASANTA KUMAR MAHALI	341/2026
82	D-MACA/5359/2026 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	PRASANTA PRASANTA KUMAR MAHALI	342/2026
83	D-MACA/802/2023 MACA/802/2023	JITENDRA GARNAYAK MP	HRUDANANDA MOHAPATRA	343/2026
84	D-MACA/35001/2025 MACA/141/2026	SANJITA BEGUM MP	KAPILA CHARAN NAYAK	344/2026
85	D-MACA/35001/2025 MACA/141/2026	SANJITA BEGUM MP	KAPILA CHARAN NAYAK	345/2026
86	D-MACA/5390/2026 MACA/ /	ORIENTAL INSURANCE CO.LTD., BBSR MP	NIBEDITA MOHANTY	346/2026
87	D-MACA/5390/2026 MACA/ /	ORIENTAL INSURANCE CO.LTD., BBSR MP	NIBEDITA MOHANTY	347/2026
88	D-MACA/5414/2026 MACA/ /	THE DIVISIONAL MANAGER, (LEGAL), THE MP	THE NEW INDIA ASSURANCE CO. LTD., BBSR	348/2026
89	D-MACA/5422/2026	D.M.,THE NEW INDIA ASSURANCE CO. LTD. MP	MAHAPURH SINHA	

	MACA/ /	MP		349/2026
90	D-MACA/5414/2026	THE DIVISIONAL MANAGER, (LEGAL), THE NEW MEDICAL KANSAR GHOSE CO. LTD.,	BBSR	
	MACA/ /	MP		350/2026
91	D-MACA/291/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.		
	MACA/291/2020	MP		351/2026
92	D-MACA/1364/2026	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY, MAHARAJA		
	MACA/ /	MP		352/2026
93	D-MACA/1374/2026	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY, MAHARAJA		
	MACA/ /	MP		353/2026
94	D-MACA/1367/2026	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY, MAHARAJA		
	MACA/ /	MP		354/2026
95	D-CRLMC/4124/2026	DR HADUBANDHU RAUTRA @ HADIBANDHU ROKUMAR BISWAL		
	CRLMC/ /	MP		411/2026
96	D-CRLMC/4143/2026	SUPRABHA CHOUDHURY	SURYANARAYAN PANIGRAHI	
	CRLMC/ /	MP		412/2026
97	D-CRLMC/3914/2026	SANJAY KESHARI MOHAPATRA	NIRANJAN PANDA	
	CRLMC/ /	MP		413/2026
98	D-CRLMC/4179/2026	BEST BOOK STORE	PRANAB RANJAN CHHATOI	
	CRLMC/ /	MP		414/2026
99	D-CRLMC/4191/2026	TIKI @ JYOTIRANJAN ROUT	CHITTA RANJAN SAHU	
	CRLMC/ /	MP		415/2026
100	D-CRLMC/2554/2026	KARTIKESWAR MALLIK @ PAPU		
	CRLMC/338/2026	MP		416/2026
101	D-CRLMC/4242/2026	JHULIA SAMAL	SAMARENDRA MOHANTY	
	CRLMC/ /	MP		417/2026
102	D-CRLMC/36590/2025	BASANTA KUMAR NAHAK @NAYAK		
	CRLMC/5020/2025	MP		418/2026
103	D-CRLA/946/2023	MUNA @ LOKANATH MOHAPATRA	RAJIB BIHARI MISHRA, BIKRAM CHANDRA GHADAI	
	CRLA/946/2023	MP		446/2026
104	D-CRLA/4129/2026	ALOK GOUD	PABITRA KUMAR NAYAK	
	CRLA/ /	MP		447/2026
105	D-CRLA/4129/2026	ALOK GOUD	PABITRA KUMAR NAYAK	
	CRLA/ /	MP		448/2026
106	D-CRLA/615/2026	RABINDRA KUMAR AICH	ARUN KUMAR BEHERA	
	CRLA/58/2026	MP		449/2026
107	D-CRLA/229/2023	PRADEEP DANDASENA	MANAS KUMAR CHAND, R.R. MISHRA, A.K. SAHOO, B.K. GOUDA, K.	
	CRLA/229/2023	MP		450/2026
108	D-CRLA/4201/2026	KARTIKA NAIK	SUNIL KUMAR PANDA	
	CRLA/ /	MP		451/2026
109	D-CRLA/4201/2026	KARTIKA NAIK	SUNIL KUMAR PANDA	
	CRLA/ /	MP		452/2026
110	D-CRLA/9717/2025	JAGANNATH MUNDA	CHAKRADHAR SINGH	
	CRLA/539/2025	MP		453/2026
111	D-CRLA/10316/2025	SAMBHARIA JUANG	CHAKRADHAR SINGH	
	CRLA/531/2025	MP		454/2026
112	D-CRLA/4213/2026	DUKHABANDHU MOHAPATRA	AMLAN MOHANTY	
	CRLA/ /	MP		455/2026
113	D-CRLA/4213/2026	DUKHABANDHU MOHAPATRA	AMLAN MOHANTY	
	CRLA/ /	MP		456/2026
114	D-CRLA/4215/2026	SUNIL KUMAR BISOYI @ BISOYEE	PRAHALLAD SAHU	
	CRLA/ /	MP		457/2026
115	D-CRLA/4215/2026	SUNIL KUMAR BISOYI @ BISOYEE	PRAHALLAD SAHU	
	CRLA/ /	MP		458/2026
116	D-WA/601/2021	D.I.G.(P), C.R.P.F.		
	WA/601/2021	MP		627/2026
117	D-WA/4541/2026	NARESH MEHER	RAMANI RANJAN MOHANTY	
	WA/ /	MP		628/2026
118	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		629/2026
119	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		630/2026
120	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		631/2026

121	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	632/2026
122	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	633/2026
123	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	634/2026
124	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	635/2026
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	636/2026
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	637/2026
127	D-WA/5420/2026 WA/ /	MAA TARINI SHG MP	SUKANTA KUMAR DALAI	638/2026
128	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	639/2026
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	640/2026
130	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	641/2026
131	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	642/2026
132	D-WA/5421/2026 WA/ /	OMM BABA SANIDEB WSHG MP	SUKANTA KUMAR DALAI	643/2026
133	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	644/2026
134	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	645/2026
135	D-WA/21610/2025 WA/918/2025	PRINCIPAL SECRETARY, WORKS DEPTT. MP		646/2026
136	D-WA/2861/2023 WA/2861/2023	STATE OF ODISHA MP		647/2026
137	D-WA/4490/2024 WA/233/2024	ODISHA UNIVERSITY AND TECHNOLOGY MP	CHIRESH SHARMA	648/2026
138	D-WA/5537/2026 WA/ /	RAJ KISHORE NAIK MP	MANAS PATI	649/2026
139	D-WP(C)/5337/2026 WP(C)/ /	SHESHADEB BARIK MP	SRINIVAS MOHANTY	2697/2026
140	D-WP(C)/5338/2026 WP(C)/ /	AAMNAYEE MISHRA MP	SRINIVAS MOHANTY	2698/2026
141	D-WP(C)/5342/2026 WP(C)/ /	AMIYA RANJAN KHATUA MP	BIJAYA KUMAR BEHERA 1	2699/2026
142	D-WP(C)/54694/2025 WP(C)/4243/2026	BALARAM TARAI MP	MIHIR SEKHAR SAHOO	2700/2026
143	D-WP(C)/28450/2025 WP(C)/20126/2025	SUBASINI SAHOO MP		2701/2026
144	D-WP(C)/5348/2026 WP(C)/4299/2026	DR. MIRACULIE G. ATHYISAYAKANI MP	SAMEER KUMAR DAS	2702/2026
145	D-WP(C)/5346/2026 WP(C)/ /	SHARK MINES AND MINERALS PVT.LTD, MP	BIJAYESH MOHANTY	2703/2026
146	D-WP(C)/55112/2025 WP(C)/37814/2025	NIRUPAMA ROUT MP	SUBASH CHANDRA ROURTRAY	2704/2026
147	D-WP(C)/19165/2023 WP(C)/19165/2023	SUBIMAL DAS MP	BIMBISAR DASH,M/S.JAGAJIBAN PRADHAN,P.PRADHAN,S.SAHOO	2705/2026
148	D-WP(C)/5351/2026 WP(C)/ /	AKSHYA KUMAR NANDA MP	BANSHIDHAR SATAPATHY	2706/2026
149	D-WP(C)/5351/2026 WP(C)/ /	AKSHYA KUMAR NANDA MP	BANSHIDHAR SATAPATHY	2707/2026
150	D-WP(C)/1745/2024 WP(C)/870/2024	SUSANTA KUMAR PATTNAIK MP	BHABANI SHANKAR RAYAGURU	2708/2026
151	D-WP(C)/55344/2025 WP(C)/1390/2026	TARESWAR SAHOO MP	ASHIS KUMAR MISHRA	2709/2026
152	D-WP(C)/5356/2026	PUSPANJALI MEHER	SATYA RANJAN PATI	

	WP(C)/ /	MP		2710/2026
153	D-WP(C)/3982/2026 WP(C)/3165/2026	HEMANT PANIGRAHI MP	PRASANTA KUMAR SATAPATHY	2711/2026
154	D-WP(C)/50682/2024 WP(C)/30796/2024	RABINDRA KUMAR PADHY MP	UPENDRA KUMAR SAMAL	2712/2026
155	D-WP(C)/5361/2026 WP(C)/ /	PUJA KUMARI JANI MP	JYOTIRMAYA SAHOO	2713/2026
156	D-WP(C)/5362/2026 WP(C)/ /	SUNIL KUMAR PANDA MP	ASHOK KUMAR MISRA	2714/2026
157	D-WP(C)/5364/2026 WP(C)/ /	M/S. PRADEEP KUMAR BEHERA, KEONJHAR MP	SUNIL MISHRA	2715/2026
158	D-WP(C)/5365/2026 WP(C)/ /	M/S. PRADEEP KUMAR BEHERA, KEONJHAR MP	SUNIL MISHRA	2716/2026
159	D-WP(C)/5366/2026 WP(C)/ /	NITYARANJAN NAYAK MP	SAILABALA JENA	2717/2026
160	D-WP(C)/5368/2026 WP(C)/ /	M/S. PRADEEP KUMAR BEHERA, KEONJHAR MP	SUNIL MISHRA	2718/2026
161	D-WP(C)/1152/2014 WP(C)/1152/2014	BINAY KU.DASH MP	M/S.N.C.PANIGRAHI, PRAFULLA KUMAR KAR	2719/2026
162	D-WP(C)/33883/2025 WP(C)/23661/2025	BAURIBANDHU SAHU MP	KSHIROD KUMAR ROUT	2720/2026
163	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP		2721/2026
164	D-WP(C)/5382/2026 WP(C)/4318/2026	MANAS JENA MP	SUKANTA KUMAR DALAI	2722/2026
165	D-WP(C)/5393/2026 WP(C)/ /	RABINDRANATH MOHANTY MP	KAIBALYA PANDA	2723/2026
166	D-WP(C)/49170/2025 WP(C)/34740/2025	PRABIR KUMAR PARIDA MP	SUBASH CHANDRA PANI	2724/2026
167	D-WP(C)/21576/2022 WP(C)/21576/2022	SANJAY KUMAR MUDULI MP		2725/2026
168	D-WP(C)/3991/2026 WP(C)/3632/2026	BRUNDABAN PATRA MP		2726/2026
169	D-WP(C)/3992/2026 WP(C)/3645/2026	BRUNDABAN PATRA MP		2727/2026
170	D-WP(C)/40233/2025 WP(C)/28922/2025	REGIONAL MANAGER, ORIENTAL INSURANCE MP	ANJITOSHINIBBSR	2728/2026
171	D-WP(C)/5400/2026 WP(C)/ /	PRASANTA KUMAR JENA MP	SOUMYA RANJAN MOHANTY	2729/2026
172	D-WP(C)/5401/2026 WP(C)/ /	LILI SUTAR MP	SURENDRA KUMAR GARTIA	2731/2026
173	D-WP(C)/5404/2026 WP(C)/4347/2026	MOHAN KHAMARI MP	PRASANTA KUMAR NANDA	2732/2026
174	D-WP(C)/5406/2026 WP(C)/4340/2026	SABITRI BEHERA MP	PRASANTA KUMAR NANDA	2733/2026
175	D-WP(C)/5408/2026 WP(C)/4325/2026	SAROJ KUMAR DALAI MP	BISWAMBAR MOHANTY	2734/2026
176	D-WP(C)/1136/2026 WP(C)/1108/2026	JAI SANTOSHI MAA CHARITABLE TRUST, MP	SURABANESWARY	2735/2026
177	D-WP(C)/5415/2026 WP(C)/ /	PRADEEP NAYAK MP	MAHESWAR MOHANTY	2736/2026
178	D-WP(C)/5416/2026 WP(C)/ /	PRADYUMNA KUMAR SATAPATHY MP	BANSHIDHAR SATAPATHY	2737/2026
179	D-WP(C)/5417/2026 WP(C)/ /	BRAJABIHARI PATTANAYAK MP	SIDHESWAR MALLIK	2738/2026
180	D-WP(C)/5423/2026 WP(C)/ /	NAUSHAD ALI MP	SIDHARTHA MISHRA	2739/2026
181	D-WP(C)/5135/2026 WP(C)/4367/2026	ITISHREE SWAIN MP	T.S.SWARAJ	2740/2026
182	D-WP(C)/34/2026 WP(C)/295/2026	RANJAN KUMAR NAYAK MP	KUNAL KUMAR SWAIN	2741/2026
183	D-WP(C)/5428/2026 WP(C)/ /	DAYANIDHI DEHURY MP	KANANBALA ROY CHOUDHURY	2742/2026

184	D-WP(C)/4835/2026 WP(C)/3967/2026	SUKANTI SAHOO MP	TANMAY MISHRA	2743/2026
185	D-WP(C)/5442/2026 WP(C)/ /	SHARAT KUMAR DASH MP	SIDHARTHA MISHRA	2744/2026
186	D-WP(C)/5449/2026 WP(C)/ /	RADHESHYAM NAG MP	SIDHARTHA MISHRA	2745/2026
187	D-WP(C)/5429/2026 WP(C)/ /	AKSHAY KUMAR ROUT MP	SUKANTA KUMAR DALAI	2746/2026
188	D-WP(C)/5451/2026 WP(C)/ /	USHA PATTANAIK MP	BINI MISHRA	2747/2026
189	D-WP(C)/49766/2025 WP(C)/35366/2025	BISHNU BEHERA MP		2748/2026
190	D-WP(C)/5455/2026 WP(C)/ /	GANGARAM BISWAL MP	SIDHARTHA MISHRA	2749/2026
191	D-WP(C)/5456/2026 WP(C)/ /	M/S ACRUX REALCON PRIVATE LIMITED, MP	KRISHNA KUMAR SAHU	2750/2026
192	D-WP(C)/5457/2026 WP(C)/ /	BANKANIDHI SAHOO MP	ABINASH ROUTRAY	2751/2026
193	D-WP(C)/5459/2026 WP(C)/ /	BRUNDABAN SAHU MP	SIDHARTHA MISHRA	2752/2026
194	D-WP(C)/5463/2026 WP(C)/ /	CHITTARANJAN PANDA MP	SIDHARTHA MISHRA	2753/2026
195	D-WP(C)/5464/2026 WP(C)/ /	PRADAYANI PATEL MP	BYOMOKESH SAHOO	2754/2026
196	D-WP(C)/21901/2021 WP(C)/21901/2021	AKULA PRADHAN MP	SRINIBASH SATAPATHY	2755/2026
197	D-WP(C)/29151/2013 WP(C)/29151/2013	LATA PRUSTY MP		2756/2026
198	D-WP(C)/5499/2026 WP(C)/ /	BHIKARI CHARAN JATI MP	UMA CHARAN MISHRA	2757/2026
199	D-WP(C)/5500/2026 WP(C)/ /	SANTOSH KUMAR CHATTERJEE MP	SOUBHAGYA SUNDAR DAS	2758/2026
200	D-WP(C)/5507/2026 WP(C)/ /	BIBEK BALI MP	BRAHMANANDA TRIPATHY	2759/2026
201	D-WP(C)/5508/2026 WP(C)/ /	GITANJALI MISHRA MP	DURGESH NARAYAN RATH	2760/2026
202	D-WP(C)/5510/2026 WP(C)/ /	KUMAR PARIJA MP	SUBHENDU KAR	2761/2026
203	D-WP(C)/11439/2025 WP(C)/8627/2025	PRAKASH KUMAR SAHOO MP		2762/2026
204	D-WP(C)/5513/2026 WP(C)/ /	TUTU NAYAK MP	BRAHMANANDA TRIPATHY	2763/2026
205	D-WP(C)/9895/2025 WP(C)/7165/2025	PRASANTA KUMAR NAYAK MP	SIDHANT DAS	2764/2026
206	D-WP(C)/9898/2025 WP(C)/7178/2025	SUBASH CHANDRA MOHAPATRA MP	SIDHANT DAS	2765/2026
207	D-WP(C)/9897/2025 WP(C)/7175/2025	SATYA NARAYAN DASH MP	SIDHANT DAS	2766/2026
208	D-WP(C)/5520/2026 WP(C)/ /	GENERAL MANAGER MAHANADI COALFIELD, MP	RESHMI BHARAT BHARADWAJ, ANGUL	2767/2026
209	D-WP(C)/5519/2026 WP(C)/ /	SANTOSH KUMAR NAIK MP	JIBAN RANJAN DASH	2768/2026
210	D-WP(C)/5520/2026 WP(C)/ /	GENERAL MANAGER MAHANADI COALFIELD, MP	RESHMI BHARAT BHARADWAJ, ANGUL	2769/2026
211	D-WP(C)/5533/2026 WP(C)/ /	RAVI SARAN SINGH MP	BIJAY JENA	2770/2026
212	D-WP(C)/5538/2026 WP(C)/ /	BISHNU MUNDA MP	BIKRAMADITYA BHARAT NANDAN DWIBEDI	2771/2026
213	D-WP(C)/5524/2026 WP(C)/ /	BHAGABAN BISWAL MP	ANUGRAHA NARAYAN SAMANTARAY	2772/2026
214	D-WP(C)/5543/2026 WP(C)/ /	M/S HOTEL RAJALAXMI, ANGUL MP	SOUMYA MISHRA	2773/2026
215	D-WP(C)/5544/2026	PADMINI NAYAK	RAJLAXMI BISWAL	

	WP(C)/ /	MP		2774/2026
216	D-WP(C)/5545/2026	M/S HOTEL RAJALAXMI, ANGUL	SOUMYA MISHRA	
	WP(C)/ /	MP		2775/2026
217	D-WP(C)/35679/2024	T. PRASAD RAO DORA	SAIBRATA RATH	
	WP(C)/20300/2024	MP		2776/2026
218	D-WP(C)/5546/2026	MANAGEMENT COMMITTEE, PARADIP PORT	CHANDRANATH	
	WP(C)/ /	MP		2777/2026
219	D-WP(C)/5550/2026	M/S SUSHRITA MISHRA, BBSR	ADITYA NARAYAN RAY	
	WP(C)/ /	MP		2778/2026
220	D-WP(C)/5548/2026	JOGENDRA BARIK	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		2779/2026
221	D-WP(C)/5551/2026	AGADHU BISWAL	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		2780/2026
222	D-WP(C)/5553/2026	SUJATA PANDA	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		2781/2026
223	D-WP(C)/5552/2026	RAJA RANASINGH	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		2782/2026
224	D-WP(C)/5554/2026	M/S KHEMUNDI DIGITAL NETWORK, GANAPATI	ADITYA NARAYAN RAY	
	WP(C)/ /	MP		2783/2026
225	D-WP(C)/5555/2026	SANGITA PAHARI	SIDHARTHA DAS	
	WP(C)/ /	MP		2784/2026
226	D-WP(C)/5559/2026	RENUBALA PANDA	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		2785/2026
227	D-WP(C)/5558/2026	KRUSHNA CHANDRA BEHERA	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		2786/2026
228	D-WP(C)/5562/2026	PADMAN PRADHAN	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		2787/2026
229	D-WP(C)/5564/2026	NIRUPAMA CHAMPATI	BRUNDABAN ROUT	
	WP(C)/ /	MP		2788/2026
230	D-WP(C)/5565/2026	PRADEEP KUMAR KATARUKA	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		2789/2026
231	D-WP(C)/5566/2026	SUDHIR PRADHAN	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		2790/2026
232	D-WP(C)/5568/2026	PRADEEP PANDEY	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		2791/2026
233	D-WP(C)/5569/2026	PABAN KUMAR KATARUKA	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		2792/2026
234	D-WP(C)/5570/2026	BINODINI PANDEY	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		2793/2026
235	D-WP(C)/5573/2026	PRADEEP KUMAR KATARUKA	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		2794/2026
236	D-WP(C)/5574/2026	CHINTAMANI PANDEY	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		2795/2026
237	D-WP(C)/5576/2026	SUDHIR KUMAR SAHU	BINOD KUMAR HATI	
	WP(C)/ /	MP		2796/2026